

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3250

ANSWERED ON:19.03.2001

ECONOMIC REGULATORY AUTHORITY

CHANDRA BHUSHAN SINGH;RAMSHETHH THAKUR;SHYAMA SINGH;SURESH RAMRAO JADHAV (PATIL)

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government are considering for constituting an Economic Regulatory Authority;
- (b) if so, the details and objective thereof;
- (c) whether the Government are considering to allow private participation for setting up cargo complexes in the country; and
- (d) if so, the steps taken by the Government to ensure that the airlines do not face the problem of one way traffic in respect of cargo movement?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a) and (b): Creation of a statutory airport regulatory authority called Airport Economic Regulatory Authority (AERA) for limited economic regulation of airports within the overall framework of the draft Civil Aviation Policy is under consideration.

(c): Airports Authority of India (AAI) has set up integrated Air Cargo Terminals at Calcutta, Chennai, Delhi and Mumbai International Airports and modest cargo facilities at Nagpur, Guwahati and Lucknow Airports for processing export and import cargo. At inland airports at Ahmedabad, Bangalore, Jaipur, Trivandrum and Varanasi, the Cargo Complexes are owned and operated by the respective State Government undertakings. At Amritsar and Srinagar Airports, the Cargo Complexes are operated by Central Warehousing Corporation and Indian Airlines Limited respectively. Air Cargo Complexes are also operating at off the airport locations at Calicut, Hyderabad, Indore, Kanpur, Patna, Vishakhapatnam, Coimbatore, Goa and Jammu which are not owned and operated by the AAI.

In accordance with the ICAO recommended practices, the Air Cargo Complexes should have air side and city side access. AAI owned Cargo Terminals fulfill this norm.

Cargo Complexes situated away from the airport locations are open to private sector, subject to Customs' approval. In accordance with the Government policy to encourage competition/private participation in Air cargo handling at airports, the Airports Authority of India, of late, has planned to outsource special Terminal facilities such as Centre for Perishable Export Cargo, at Delhi, Chennai and Hyderabad Airports. Setting up of a Joint Venture parallel Cargo Terminal with private participation at Delhi is also currently under consideration of AAI/Government.

(d) To overcome the situation, the Government/AAI are exploring the possibility of developing cargo hub at strategic Indian Airports.